IN THE CENTRAL ADMINISTRATIIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

OA.935/99

dt.24-6-99

Between

- 1. G. Babu Rao
- 2. A. Subba Rao
- 3. N .Narasiah
- 4. Mohd. Subhan
- 5. S. Appachaty
- 6. Mirza Khurshid Baiq
- 7. N. Ganesh 8. A. Venugopal
- 9. Narasimulu
- 10. K. Chandrasekhar
- 11. R. Devender
- 12. N. Gopal Rao
- 13. A Rahaman
- 14. B. Krishnamachari
- 15. K.R. Chary 16. A. Vasantha Rao
- 17. Mohd. Rahaman Khan
- 18. R. Veerender Singh 19. P. Trinath
- 20. P. Satyanarayana
- 21. K. sattaiah 22. V. Easwaraiah 23. A. Sekhar

.. Applicants

and

Union of India, rep. by Chief Postmaster General Andhra Pradesh Circle Hyderabad-1

- Postmaster-general Hyderabad Region Hyderabad 1
- 3. Supdt. Railway Mail Service 'Z' Divn., Hyderabad
- 4. Head Record Officer RMS, 'Z' Divn., Hyderabad-1
- 5. Sub Record Officer Railway Mail Service 'Z' Divn., Kazipet(WL) AP
- 6. Sub Record Officer RMS, Karimnagar, AP
- 7. Sub Record Officer RMS, Mahabubnagar AP
- 8. Sub Record Officer RMA, Mancheriyal, AP



9. Sub Record Officer RMS, Nalgonda AP

10. Sub Record Officer RMS, Nizamabad, AP

11. Regional Employment Officer Hyderabad AP

12. Dist. Employment Officer Warangal AP

13. Dist. Employment Officer K arimnagar, AP

14. Dist. Employment Officer Mahabubnagar, AP

15. Dist. Employment Officer Adilabad, AP

16. Dist. Employment Officer
Nalgonda, AP

17. Dist. Employment Officer Nizamabad, AP

18. Dist. Employment Officer Anantapur, AP

.. Respondents

Counsel for the applicants

Y. Appala Raju Advocate

Counsel for the respondents 1-10

J.R. Gopal Rao SC for Railways

Counsel for the respondents 11-18

VV Anil Kumar SC for State Govt.

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

OA.935/99

dt.24-5-99

Order

Oral order (per Hon. Mr. Justice DH Nasir, Vice Chairman)

Heard Mr. Y. Appala Raju for the applicants.
Mr. V.V. Anil Kumar for the State Government of AP, and
Ms. Shakti for Mr. J.R. Gopal Rao for respondents.

- 1. Having heard the rival parties at great length it appears that no cause of action has actually arisen in favour of the applicants with regard to appointment of ED Mail Man.
- 2. The learned standing counsel for the respondents drew my attention to the prayer in which a direction is sought to be given by the Tribunal to the respondents to call for the records regarding selection of Extra Departmental Mail Man under Respondents 1 to 10 and to stay further action in the matter by quashing the requisition "if any" placed by respondents 4 to 10 on the respective Employment Exchanges and by declaring such requisitions null and void and unsustainable.
 - 3. The learned standing counsel Ms. Shakti makes a statement that no such requisition has been made to the Employment Exchange and therefore no cause of action has arisen in favour of the applicants.
- Ing counsel in view I have no hesitation in coming to the conclusion that the present OA is premature and devoid of any reasonable apprehension which could warrant any intervention of the Tribunal, and therefore the OA is dismissed at admission stage itself.

- 5. The above order, however, shall not be treated as creating any bar of res-judicata if the applicants desire to file any fresh OA if and when the cause of action actually arises.
- 6. The OA is dismissed. No costs.

(D.H. NASIR) Vice Chairman

Dated: June 24, 1999 Dictated in Open Court

<.... · --

Auch There

sk



CORY TO:-

- HDHNJ -
- HHR! M(A)
- HAZZA M(J) 3.
- 4. D.R.(A)
- 5. SPARE

IST AND TIND COURT

YG CSGYT COMPARIO BY

CHECKED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH : HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR VICE - CHAIRMAN

THE HON'BLE MR.H. MAJENDRA PRASAD : MEMBER\(A)

: MACARADAAR.R/RM BIBENOH BHT MEMBER (A)

MR.B. S JAI PARAMESWAR THE HON'BLE MEMBER (S)

24.6.99 ORDER:

ORDER & JUDGEMENT

MA./RA./CP No.

DA. No. 935

ADMITTED AND INTERIM DIRECTIONS isstren.

24 copiés)

ALL ONED.

C.P.CLOSED.

R.A.CL QSED.

o.a. clbseo.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSÉD AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COST P केलीय बसासदिक अधिकरण Central Inhistrative Inhunel HOY / DESPATCH

20 JUL 1999

हेक्सबाद म्यायपीड MYDERABAD BENCH

SRR